

Rehabilitation of Gold-Smiths in Assam

1191. { Shri N. R. Laskar:
Shri Ramachandra Ulaka:

Will the Minister of Finance be pleased to state the total amount granted to Assam for rehabilitating the gold-smiths and the amount utilised by that State so far in this regard?

The Minister of Finance (Shri T. T. Krishnamachari): A loan of Rs. 7.50 lakhs has been granted to the Government of Assam for rehabilitating the gold-smiths. Information as to the amount so far utilised is being collected from the State Government and will be laid on the Table of the House, when received.

State Public Health Engineering Departments

1192. { Shri N. R. Laskar:
Shri Ramachandra Ulaka:

Will the Minister of Health be pleased to state:

(a) whether Public Health Engineering Departments functioning in various States are making expected progress;

(b) if not, the reasons therefor; and

(c) the name of the State or States, if any, which are doing good progress in the field of Public Health Engineering Scheme?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). A majority of the States have independent Public Health Engineering Departments, some of them with an independent cadre with the Public Works Department. In Maharashtra and Gujarat there is a Public Health Engineering Wing upto the level of the Superintending Engineer which can be manned by the Officers of the Public Works Department; this Wing is under the charge of a Chief

Engineer who is borne on the P.W.D. cadre. Many State Governments have been sending their officers in increasing numbers for training in the post-graduate courses in Public Health Engineering in the country and abroad. In those States where sufficient number of trained staff are employed, good progress is seen in the implementation of the projects, e.g. in Uttar Pradesh, Punjab and West Bengal.

Surplus Water of Rivers in Kerala

1193. { Shri M. P. Swamy:
Shri Paramasivan:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the engineers of the States of Kerala and Madras have recently made an assessment of the availability of surplus water from the West flowing rivers of Kerala which go unutilised;

(b) if so, the names of the rivers whose surplus water is found unutilised; and

(c) whether the Kerala State has agreed to the proposal of diverting the excess waters to the adjoining regions of Madras State for purposes of irrigation?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The State Governments of Madras and Kerala are getting the necessary data collected through their respective Engineers with a view to assessing the availability of the waters of river Cauvery and its tributaries as well as the west flowing rivers with reference to utilisation on the existing, under construction or proposed projects of Madras and Kerala States.

(c) Does not arise at this stage.

Housing Schemes

1194. **Shri P. C. Borooah:** Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether a mid-term appraisal of the Third Plan achievement with